

Resolution to address violence against women

2842. SHRI S. THANGAVELU : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) Whether India and the United States of America would jointly move a resolution to address violence, particularly against women and girls at the Executive Board meeting of the World Health Organisation (WHO) in Geneva, if so, the details thereof; and

(b) whether the resolution calls upon the WHO to develop a Global Plan of Action addressing all forms of inter-personal violence, in particular against women and children, and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED) : (a) and (b) No resolution on the subject of violence against women was adopted at the 134th session of the Executive Board of the World Health Organisation (WHO) that was held from 20-25 January, 2014 at Geneva.

India is among a group of countries, including the United States of America, who are considering the formulation of a draft resolution on the role of health systems in the context of violence, in particular against women and girls, which could be introduced at the next session of the World Health Assembly to be held from 19-24 May, 2014, in Geneva.

Meeting of Indo-Sri Lankan issues

2843. DR. PRADEEP KUMAR BALMUCHU : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the meeting of Indo-Sri Lankan External Affairs has taken place recently to deliberate into the bilateral issues, if so, the details thereof;

(b) whether both the countries have arrived at a decision on the proposal to eliminate maltreatment of fishermen and security issues and setting up of a trilateral maritime security pact including Maldives, the details thereof; and

(c) the other issues that have come for discussion and mutual agreement?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED) : (a) External Affairs Minister met the External Affairs Minister of Sri Lanka on 29th January, 2014 in New Delhi and discussed the entire gamut of bilateral relations.

(b) and (c) India, Sri Lanka and the Maldives have been engaged in trilateral discussions on maritime security. In this context, an "Outcome Document" on strengthening cooperation in maritime security was signed during the 2nd NSA-Level Meeting on Trilateral Cooperation on Maritime Security between India, Sri Lanka and the Maldives held in Colombo on 8th July, 2013.

Fishermen arrested by Pakistan

2844. SHRI MANSUKH L. MANDAVIYA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of fishermen taken into the custody/arrested by Pakistan and out of which, number of fishermen still languishing in custody of Pakistan, year-wise;

(b) the number of Indian fishermen who were in the custody by Pakistan as on date;

(c) the number out of them who have been released and who are still languishing in Pakistan; and

(d) the steps Government has taken to stop this illegal act by Pakistan Forces?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED) : (a) to (d) As per available information, the details of fishermen believed to be Indian who have been detained by Pakistan and Indian fishermen who have been released by Pakistan, in the last three years are as follows:

Year	2011	2012	2013
Fishermen believed to be Indian detained by Pakistan	476	250	349
Indian Fishermen released by Pakistan	103	667	390